

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 120

CA No. 28/2023

CP No. 140/Chd/Chd/2019

IN THE MATTER OF:-

TDS Management Consultant Pvt.

...Petitioner

Ltd.

Versus

Sunil Kumar Bansal & Ors.

...Respondent

(Garib Nawaz Hotels Pvt. Ltd.

Under Section: 213, 241 & 242, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.07.2024.

Tanvi
03.05.2024

Sd/-
Court Officer